

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In pursuance to the Directions of 'District Case Management Committee', the following more than 30 years old cases mentioned in Column No. 2, presently pending in the courts of Civil Judges, Central District, Tis Hazari Court, Delhi mentioned in Column No.1 is hereby withdrawn and assigned to the courts mentioned in Column No. 3, for disposal in accordance with law, with immediate effect.

Name of Transferor Court (Column No.1)	Details of transferred cases more than 30 years old cases (Column No.2)	Name of Transferee Court (Column No.3)
Sh. Sahil Khurmi, Civil Judge-01	Case No. CS-SCJ/595469/16, Smt Tilotama Goel Ors Vs. Smt Bimla Devi Ors, Ex/596114/2016, Surinder Grover Vs Kali Charan,	Sh. Kapil Gupta, Civil Judge-06
Sh. Rahul Verma, Civil Judge-03	Case No. CS-SCJ/595284/16, Mool Chand Vs. R. K. Dhall,	Sh. Ajeet Narayan, Civil Judge-02
Sh. Umang Joshi,-Civil Judge-04	Case No. CS-SCJ/601506/16, Ramesh Chand Nigam Vs.Laxmi Devi Nigam, Ex/598208/2016, Prem Singh Vs MCD, Ex/596648/2016, Satish Chand Khandelwal Vs Jamna Prasad, Ex/595935/2016, Pradeep Chand Vs Sat Prakash Malhotra,	Ms. Neha Pandey, Civil Judge-05 Sh.Sahil Gupta, Civil Judge-07

Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

29 APR 2024

No. 28903-932/F.3(4)/CJ/Gaz/2024

Dated : _____

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II,III), Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The PS/Reader to undersigned.
7. The Secretaries of all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. For Uploading on Layers.

Principal District & Sessions Judge (HQs)
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